



The Calcutta Gazette

Extraordinary

Published by Authority

SATURDAY, NOVEMBER 18, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL

HOME DEPARTMENT.

Constitution and Elections.

NOTIFICATIONS.

No. 1357A.R.—18th November 1939.—Whereas His Majesty the King Emperor has been graciously pleased by Commission passed under the Royal Sign Manual to appoint His Excellency Sir John Arthur Herbert, G.C.I.E., to be Governor of the Province of Bengal in succession to His Excellency Sir John Ackroyd Woodhead, K.C.S.I., C.I.E., it is hereby notified that His Excellency Sir John Arthur Herbert, G.C.I.E., has, on the forenoon of this day, taken the prescribed oaths and entered upon the duties of his office.

By order of the Governor,

H. J. TWYNAM,
Secy. to the Govt. of Bengal.

No. 1358A.R.—18th November 1939.—The following document is published for general information:—

“George R. I.”

GEORGE THE SIXTH by the Grace of God of Great Britain Ireland and the British Dominions beyond the Seas King Defender of the Faith Emperor of India

To Our Trusty and Well Beloved Sir JOHN ARTHUR HERBERT
Knight Grand Commander of Our Most Eminent Order of the Indian
Empire Lieutenant-Colonel on the Supplementary Reserve of Our Army

(Royal Monmouthshire (Militia) Royal Engineers) Major in Our Army
(Retired) Honorary Colonel in Our Territorial Army (2nd Battalion
The Monmouthshire Regiment)

GREETING!

I. We do by this Our Commission under Our Sign Manual appoint you the said Sir John Arthur Herbert to be during Our pleasure Our Governor of Bengal with all the powers rights privileges and advantages to the said office belonging or appertaining.

II. And We do hereby authorise and command you to exercise all and singular the powers belonging to the said office according to such Instructions as Our Governor of Bengal for the time being has already received or as you may hereafter receive from Us or from Our Governor-General of India or from one of Our Principal Secretaries of State.

III. And further We do hereby appoint that so soon as you shall have taken the prescribed oaths and have entered upon the duties of the said office this Our present Commission shall supersede Our Commission under Our Sign Manual bearing date the fifth day of May 1939 appointing Sir John Ackroyd Woodhead to be Our Governor of Bengal.

IV. And We do hereby command all and singular Our loving subjects in the Province of Bengal and all others whom it may concern to take due notice hereof and to give their ready obedience accordingly.

GIVEN at Our Court at St. James's this twelfth day of September in the Year of Our Lord one thousand nine hundred and thirty-nine and in the Third year of Our Reign.

BY HIS MAJESTY'S COMMAND

ZETLAND.

By order of the Governor,

H. J. TWYNAM,

Secy. to the Govt. of Bengal.